

Summary of the cases taken up, Disposed of and Compensation awarded by

National Lok Adalat held on 23.11.2013

Bench No.	Taken Up	Settled / Disposed of	Adjourned	Returned to HC	Compensation Awarded (in `)
1	51	50 (MACT)	01 (RSA)	Nil	39,10,000/-
2	63	53 (MACT)	09 (MACT)	01 (MACT)	39,01,000/-
3 (Special Bench)	129	127 (120 CR+7 RSA)	01 (RSA)	01 (CR)	Nil (as rent matters and RSA cases)
Total	243	230	11	02	78,11,000/-

Note: i) Out of total 243 cases (connected matters counted separately), 113 MACT, 121 Civil Revision and 9 RSA cases.

ii) In 103 MACT Cases a compensation of ` 78,11,000/- has been awarded

iii) 120 CR (rent matters) and 7 RSAs have been disposed of.